

Office of the Principal District & Sessions Judge (HQs) : Delhi

No. 42201-42331/PS/PDJ/(HQs)/THC, Delhi

Date- 1 OCT 2023

**CIRCULAR**

In order to facilitate inspection of the disposed off cases registered during the period 2012 to 2017 in the implementation of the directions of the Hon'ble High Court of Delhi in case titled as *Manish V/s State (Bail No. 619/2021)*, Ahlmads of concerned courts and In-charge Record Room (Criminal & Sessions) are directed to provide the Goshwara No. of files of disposed off cases (which are subject matter in Manish V/s State) for inspection by BBA Lawyers.



(Sh. Narottam Kaushal)

Principal District & Sessions Judge (HQs)  
Delhi

No. 42201-42331/PS/PDJ/(HQs)/THC, Delhi

1 OCT 2023

Copy forwarded for information and necessary compliance to:-

1. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. All the Ld. Judicial Officers posted in Central District with the request to convey even directions to Ahlmad/Asst. Ahlmad posted in their respective courts.
3. The Ld. Member Secretay, DSLSA, RACC, Delhi.
4. The Ld. Officer In-Charge, Record Room, THC, Delhi.
5. The Ld. Secretary, DLSA, Central, THC, Delhi.
6. The Personal Office of the undersigned.
7. For uploading the website of this Court.



Principal District & Sessions Judge (HQs)  
Delhi